

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1477 of 1997

Date of order : 10.11.08

Present: Hon'ble Mr.K.V.Sachidanandan, Vice-Chairman
Hon'ble Mr.Champak Chatterji, Administrative Member

ANUPAM BHATTACHARJEE & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr.P.Mukherjee, counsel

For the respondents : Ms.U.Sanyal, counsel
Mr.S.K.Dutta, counsel

O R D E R

Mr.K.V.Sachidanandan, VC

There are 38 applicants who are claiming the benefits of seniority and promotion.

2. Heard Mr.P.Mukherjee, ld. Counsel appearing for the applicants and Ms.U.Sanyal, ld. Counsel leading Mr.S.K.Dutta, ld. Counsel appearing for the respondents.
3. When the matter came up for hearing today, ld. Counsel for the parties submitted that the matter has been decided by the Hon'ble Supreme Court in Civil Appeal No.4862 of 2007 (in which the applicants were party) vide order dated 27.10.07, a copy of which is kept on record. Ld. Counsel for the applicants submitted that in view of the said order of the Hon'ble Supreme Court the applicants do not want to pursue the matter.
4. In view of the above the application is dismissed as withdrawn. Liberty is given to the applicants to approach appropriate forum as per law, if they have any further grievance. No order as to costs.



MEMBER (A)

in



VICE-CHAIRMAN